

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 29th September, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4
FOR ADMISSION			
2.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant
3.	M.A. No. 1002/2015 in Appeal No. 29/2015	R. P. Estate Pvt. Ltd. Vs. Mr. M. K. Singh & Anr.	Mr. Ganesh Kumar, Adv. for Applicant
AFTER NOTICE			
4.	Original Application No. 319/2015	Vishwanath Chaturvedi Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1
5.	Original Application No. 401/2015	Gole Park Nikat Niwasi Kalyan Samiti Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Aditya N. Prasad, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	M.A. No. 810/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2
7.	Original Application No. 3/2015 & M.A. No. 285/2015.	Bijay Krishna Sarkar & Ors. Vs Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Ardehnudumauli Kumar Prasad, Adv. for R-1 & 4 Mr. Buddy.A. Ranganadhan, Adv. for R-2 & Mr. D.V. Gahuvanshy Ms. Savitri Pandey & Ms. Azma Parveen Advs. for R-3 Mr. Neeraj Malhotra, Mr. V. Anand, Mr. P. Garg, Advs. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Mr. Dewan Upadhyay & Nishant Kumar, Advs. for R-7 Mr. M.L. Lahoty, Adv. for R-8

8.	Original Application No.135/2015	Narinder Kr. Shukla & Ors. Vs Sh. Jagdish Saphiya & Ors.	M r. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Advs. for Applicant M r. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8
9.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti V/S State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Advo. for the Applicant Ms. Savitri Pandey Advo. for R-1, 6, 9 to 22. Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra, Mr. Daleep Dhayani Advs for R-5 Mr. Rajkumar, Adv. for R-8
10.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv.for the Applicant Mr. Vishwendra Verma, Adv. for R-1. Mr. Sanjay Dewan, Adv. for R-3 to 5 Mr. Jagpal Singh, ASI, PS Vasantkunj Mr. Rajiv Bansal with Mr. Kush Sharma, Advs. for DDA
11.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd. Vs Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Chanchal Sharma, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R – 3 Mr. Sanjay Dewan, Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for DPCC
12.	Original Application No. 162/2015 (M.A. No. 664/2015 & M.A. No. 829/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Mr. Shekhar G. Devasa, Adv. for Applicant in M.A. No. 777/2015 Mr. Nitin Mishra, Adv. for Applicant in M.A.No.829/2015 & M.A.No. 936/2015 Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5,9to11&46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Advs. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Shashank Manish, Adv. for R-36 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Advs. for Jaypee Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
13.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 & R-7 Ms. Savitri Pandey, Adv. for R-6 Mr. Pradeep Mishra, Adv. for R-3 Mr. Vikas Malhotra, Adv. for MoEF

14.	Original Application No. 253/2015 (M.A. No. 833/2015 & M.A. No. 827/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. & Mr. Dalsher Singh, Adv. Ms. Panchjanya Batra Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv.
15.	M.A. No. 640/2015 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant in Misc. Application Mr. Raman Yadav, Mr. Dalshar Singh, Adv. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8
16.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. For the Applicant Ms. Panchjanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Manoj Gorkela & Mr. Vinay Kumar, Adv. for R-8
17.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D.K.Dhayani, Adv. for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19 Mr. Pawan Upadhyay, Nishant Kr., Adv. For Country Suit Inn

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